

FORMAT FOR QUOTATION

**AMC FOR UPKEEP OF DIESEL GENERATOR SETS
AT DISTRICT AND SESSIONS COURT, WARDHA**

S.R.No.	Category	Amount in Rs.
1	AMC charges (for one year)	
2	All applicable Taxes	
	Total Charges	

Signature of Authorised Signatory :

Name and Seal of Company

**ELIGIBILITY CRITERIA TO BE MET AND THE CONTRACTUAL OBLIGATION TO BE
COMPLIED WITH BY THE CONTRACTOR**

1. The Tender will be decided based on, among other things, the least amount quoted.
2. Preferably, the contractor should be registered with Service Tax departments and should pay their government dues promptly.
3. Along with the tender document, the contractor shall submit a copy of his PAN card / Letter.
4. a List of the contractor's current clients and contractor experience / clients should also be attached. The eligibility of the contractor will depend on his reputation and credibility also.

DISTRICT AND SESSIONS COURT, WARDHA

NOTICE INVITING TENDER
FOR UPKEEP OF DIESEL GENERATOR SET

1. Principal District and Sessions Judge, Wardha invites offers under a single bid system in the prescribed tender/ bid document from reputed firms for Annual Maintenance contract for the **upkeep of a Diesel Generator Set** at District and Sessions Court, Wardha premises and Taluka Courts at Hinganghat, Samudrapur, Pulgaon and Arvi. The DG set of capacity of 5 KVA and 15 KVA. The bidders may visit the above premises immediately to survey the generator.
2. The Following are detailed in the Annexure to this Notice.
 - i) The specifications of work to be done for the setting up of the above work.
 - ii) The format for quotation and
 - iii) Qualification criteria to be met by the contractor and statutory obligations to be complied with by the contractor.
3. Your quotations are to be submitted only in the Format prescribed along with this notice **in Sealed Covers**, in person / by Registered Post / Speed Post / Courier so as to reach the above mentioned address on or before **5.00 PM on 08/10/2018 (Monday)**. The Name & Phone Number of the Tendering Company and the words **“ Tender Document for upkeep of Diesel Generator Set”** should also be inscribed **boldly on the cover**. Quotations received beyond the stipulated time and date shall not entertained.
4. The accepted quotation will be informed the concerned company.
5. The office also reserves the right to reject any of the tender offers without assigning any reasons therefor. For any further enquiries, Shri.S.M. Mirza, Court Manager, District and Sessions Court, Wardha (Mob. 8007575393) may be contacted.

Endt. No.....4002/DG/2018

Dated : 29/09/2018

Copy forwarded to :-

* District System Administrator, Computer Section, District and Sessions Court, Wardha to publish tender on the website of District Court, Wardha.


Registrar,
District and Sessions Court,
Wardha.

